

GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF SCHOOL EDUCATION & LITERACY

**LOK SABHA**  
**STARRED QUESTION NO. 217**  
TO BE ANSWERED ON 01.08.2016

**Scholarship for Orphans and Destitute Students**

\*217. ADV. CHINTAMAN NAVASHA WANAGA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to give scholarship to orphans and destitute children living in child care homes who are doing well in schools and wish to study further and if so, the details thereof;
- (b) whether the Government has carried out any survey of such children and if so, the details thereof; and
- (c) the steps taken / proposed to be taken by the Government in this regard ?

**ANSWER**  
**MINISTER OF HUMAN RESOURCE DEVELOPMENT**  
**(SHRIPRAKASH JAVADEKAR)**

(a) to (c):A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN PARTS (a) to (c) OF THE REPLY TO LOK SABHA  
STARRED QUESTION NO. 217 ASKED BY ADV. CHINTAMAN NAVASHA WANAGA  
REGARDING SCHOLARSHIP FOR ORPHANS AND DESTITUTE STUDENTS FOR  
ANSWER ON 01.08.2016**

(a) National Children's Fund (NCF) created by Government of India in the year 1979 and registered under Charitable Endowments Act 1890 has recently made provisions in its guidelines to give scholarships to orphans and destitute children living in child care homes who are doing well in schools and wish to study further. A child who is orphan or destitute residing in a child care institution and has done well in school by securing atleast 70% marks will be entitled to scholarship. The scholarship will be sanctioned to pursue a course in a recognized school / college, diploma / certificate from ITI or from a recognized Polytechnic or any professional institution recognized by All India Council for Technical Education (AICTE) or Medical Council of India (MCI) and similar Government recognized institutions of higher learning. Scholarship will be available till the child completes his/her present course of education for which the scholarship has been sanctioned even if he/she has left the child care institution. NCF has written to all Child Care Institutions (CCIs) to send nominations of eligible children by mid-August 2016 for further processing as per guidelines.

(b) & (c) National Children's Fund has not carried out any survey of such children since the nominations for the grant of scholarships are to be sent by the CCIs.

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